

IN THE HIGH COURT OF
ORISSA, CUTTACK

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Report on :03-06-2026

Date : 03.06.2026

SL. No.	C.A.No.	Date of Application	Case No.	Name of the Applicant	C.C Type	Judge / Court Name	C.C Applied For	Dealing Section	Seat
1	41159/2026	03.06.2026	FAO-788/2018	S.R.SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-05-21	MISC. APPEAL SEC.	(Seat No-9)
2	41169/2026	03.06.2026	FAO-791/2018	S.R.SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-05-21	MISC. APPEAL SEC.	(Seat No-9)
3	41171/2026	03.06.2026	WP (C) - 31448/2025	S K NAYAK	C.O.	COURT NO. 12	Order Dtd. 2026-02-11		(Seat No-9)
4	41172/2026	03.06.2026	WP (C) - 31551/2025	S K NAYAK	C.O.	COURT NO. 12	Order Dtd. 2026-02-11	WRIT BRANCH-6	(Seat No-35)
5	41173/2026	03.06.2026	WP (C) - 31554/2025	S K NAYAK	C.O.	COURT NO. 12	Order Dtd. 2026-02-11	WRIT BRANCH-7	(Seat No-18)
6	41156/2026	03.06.2026	WPC (OA) - 2277/2017	RAJUKUMAR SATAPATHY	GENERAL		Entire Brief	OA Branch	(Seat No-1)
7	41157/2026	03.06.2026	WP (C) - 36180/2020	HAREKRUSHNA DASH	GENERAL		Judgement Dtd. 2024-04-26	WRIT BRANCH-3	(Seat No-28)
8	41158/2026	03.06.2026	CONTC-4155/2025	ASUTOSH ROUT	GENERAL		Order Dtd. 2025-09-19		(Seat No-28)
9	41160/2026	03.06.2026	WA-3421/2024	PRAVAT CHANDRA BEHERA	GENERAL		Order Dtd. 2026-05-07		(Seat No-28)
10	41161/2026	03.06.2026	WP (C) - 19365/2024	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-09-23		(Seat No-28)
11	41162/2026	03.06.2026	WP (C) - 32547/2025	DEBA KUMAR RATH	GENERAL		Entire Brief	WRIT BRANCH-7	(Seat No-10)
12	41163/2026	03.06.2026	CRLMC-522/2026	SUSHREE RANJAN MOHANTY	GENERAL		Judgement Dtd. 2026-05-22		(Seat No-10)

13	41164/2026	03.06.2026	WP (C) - 6765/2019	PRAVAT CHANDRA BEHERA	GENERAL		Entire Brief	WRIT BRANCH-5	(Seat No-32)
14	41165/2026	03.06.2026	WP (C) - 19349/2024	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-10-01		(Seat No-32)
15	41166/2026	03.06.2026	WP (C) - 29224/2020	PRAVAT CHANDRA BEHERA	GENERAL		Entire Brief	WRIT BRANCH (DIVISION BENCH)	(Seat No-104)
16	41167/2026	03.06.2026	WP (C) - 19379/2024	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-09-23		(Seat No-104)
17	41168/2026	03.06.2026	WP (C) - 19322/2024	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-09-23		(Seat No-104)
18	41180/2026	03.06.2026	FAO-652/2026	PRATIMA SAHU	GENERAL		Entire Document		(Seat No-104)
19	41170/2026	03.06.2026	ABLAPL-2733/2026	B.S.PATTANAIK	GENERAL		Order Dtd. 2026-05-21	BAIL-2	(Seat No-18)
20	41174/2026	03.06.2026	WP (C) - 3440/2006	P K JENA	GENERAL		Order Dtd. 2006-12-21		(Seat No-18)
21	41175/2026	03.06.2026	CRLREV-365/2014	N ROUT	GENERAL		Order Dtd. 2026-05-22	CRIMINAL REVISION	(Seat No-2)
22	41176/2026	03.06.2026	SA-55/1981	A K ROUT	GENERAL		Order Dtd. 2023-08-11	SECOND APPEAL	(Seat No-2)
23	41177/2026	03.06.2026	ABLAPL-16244/2022	S ROUT	GENERAL		Order Dtd. 2022-12-23	BAIL-2	(Seat No-11)
24	41178/2026	03.06.2026	WP (C) - 1491/2022	M NAIK	GENERAL		Order Dtd. 2026-05-11	WRIT BRANCH-8	(Seat No-41)
25	41179/2026	03.06.2026	WP (C) - 10725/2014	P R SWAIN	GENERAL		Order Dtd. 2014-06-18Petition,Annexure,		(Seat No-41)
26	41181/2026	03.06.2026	WP (C) - 3172/2003	M R SAHOO	GENERAL		Order Dtd. 2004-02-10		(Seat No-41)
27	41182/2026	03.06.2026	OJC-3507/1991	M R SAHOO	GENERAL		Order Dtd. 2004-02-10		(Seat No-41)
28	41183/2026	03.06.2026	FAO-335/2021	N K ROUT	GENERAL		Order Dtd. 9999-12-31	MISC. APPEAL SEC.	(Seat No-5)
29	41184/2026	03.06.2026	WP (C) - 17415/2026	A B MALLICK	GENERAL		Order Dtd. 2026-06-02	WRIT BRANCH-8	(Seat No-41)

30	41185/2026	03.06.2026	WP (C) - 17425/2026	A B MALLICK	GENERAL		Order Dtd. 2026-06-02	WRIT BRANCH-7	(Seat No-55)
31	41186/2026	03.06.2026	WP (C) - 17427/2026	A B MALLICK	GENERAL		Order Dtd. 2026-06-02	WRIT BRANCH (DIVISION BENCH-2)	(Seat No-114)
32	41187/2026	03.06.2026	ABLAPL-8728/2025	AMLAN SHAKTI PAUL	GENERAL		Order Dtd. 2025-10-24	BAIL-2	(Seat No-9)
33	41188/2026	03.06.2026	WP (C) - 16866/2026	S SAMAL	GENERAL		Order Dtd. 2026-05-29	WRIT BRANCH-2	(Seat No-9)
34	41189/2026	03.06.2026	CRLMC-163/2025	S BISWAL	GENERAL		Order Dtd. 2026-05-22		(Seat No-9)
35	41190/2026	03.06.2026	WP (C) - 16973/2026	S DAS	GENERAL		Order Dtd. 2026-07-13		(Seat No-9)
36	41191/2026	03.06.2026	WP (C) - 15374/2026	MANGUL NAIK	GENERAL		Order Dtd. 2026-05-21	WRIT BRANCH-2	(Seat No-6)
37	41192/2026	03.06.2026	WP (C) - 17424/2026	A B MALLICK	GENERAL		Order Dtd. 2026-06-29		(Seat No-6)
38	41193/2026	03.06.2026	FAO-84/2026	S MOHAPATRA	GENERAL		Order Dtd. 2026-07-08	MISC. APPEAL SEC.	(Seat No-5)
39	41194/2026	03.06.2026	WP (C) - 20496/2025	P. K. DASH	GENERAL		Order Dtd. 2026-05-07	WRIT BRANCH-4	(Seat No-27)
40	41195/2026	03.06.2026	BLAPL-5594/2024	A K BISOI	GENERAL		Order Dtd. 2024-06-06	BAIL-1	(Seat No-1)
41	41196/2026	03.06.2026	BLAPL-4832/2026	SARAT DASH	GENERAL		Order Dtd. 2026-06-02		(Seat No-1)
42	41197/2026	03.06.2026	FAO-453/2026	D BISWAL	GENERAL		Order Dtd. 2026-05-19		(Seat No-1)
43	41198/2026	03.06.2026	FAO-460/2026	D BISWAL	GENERAL		Order Dtd. 2026-05-19		(Seat No-1)
44	41199/2026	03.06.2026	FAO-464/2026	D BISWAL	GENERAL		Order Dtd. 2026-05-19		(Seat No-1)
45	41200/2026	03.06.2026	FAO-454/2026	D BISWAL	GENERAL		Order Dtd. 2026-05-19		(Seat No-1)
46	41201/2026	03.06.2026	FAO-542/2026	D BISWAL	GENERAL		Order Dtd. 2026-05-19		(Seat No-1)
47	41202/2026	03.06.2026	FAO-595/2026	D BISWAL	GENERAL		Order Dtd. 2026-05-19		(Seat No-1)
48	41203/2026	03.06.2026	FAO-593/2026	D BISWAL	GENERAL		Order Dtd. 2026-05-19		(Seat No-1)
49	41204/2026	03.06.2026	FAO-359/2026	D BISWAL	GENERAL		Order Dtd. 2026-05-19		(Seat No-1)
50	41205/2026	03.06.2026	FAO-455/2026	D BISWAL	GENERAL		Order Dtd. 2026-05-19		(Seat No-1)

51	41206/2026	03.06.2026	FAO-392/2026	D BISWAL	GENERAL		Order Dtd. 2026-05-04		(Seat No-1)
52	41207/2026	03.06.2026	FAO-409/2026	D BISWAL	GENERAL		Order Dtd. 2026-05-04		(Seat No-1)
53	41208/2026	03.06.2026	FAO-374/2026	D BISWAL	GENERAL		Order Dtd. 2026-05-04		(Seat No-1)
54	41209/2026	03.06.2026	FAO-463/2026	D BISWAL	GENERAL		Order Dtd. 2026-05-04		(Seat No-1)
55	41210/2026	03.06.2026	FAO-462/2026	D BISWAL	GENERAL		Order Dtd. 2026-05-04		(Seat No-1)
56	41211/2026	03.06.2026	FAO-524/2026	D BISWAL	GENERAL		Order Dtd. 2026-05-04		(Seat No-1)
57	41212/2026	03.06.2026	FAO-456/2026	D BISWAL	GENERAL		Order Dtd. 2026-05-04		(Seat No-1)

N I C (Software Team)